

(d) what was the production target fixed for both these varieties for the national requirement for the year 1974-75?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PATEL): (a) to (c) The official estimates of production of cotton for 1974-75 are not yet available. However, due to rapid spread of high yielding and quality cottons, the production of long-staple cottons is likely to be more than the previous year. On the other hand, on account of widespread drought in Gujarat, Tamil Nadu and parts of Rajasthan and Maharashtra, where medium staple cottons are grown under unirrigated conditions, there is likely to be shortfall in production of this category. No shortfall is anticipated in regard to short staple cotton.

(d) Staple-length wise targets of cotton production are not fixed. However, the overall target of cotton production during 1974-75 was fixed at 68 lakh bales.

**Misuse of a Plot meant for School Building in Shantiniketan Colony, New Delhi**

125G. SHRI PRAKASH VIR SHASTRI: Will the Minister of WORKS AND HOUSING be pleased to refer to the reply to Unstarred Question 348 given in the Rajya Sabha on the 20th November, 1974 and state:

(a) the details of the action taken or proposed to be taken by Government to eradicate the nuisance of the site earmarked for school building in Shantiniketan Colony, New Delhi is being used and 'public convenience'; and

(b) if not, what are the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI DALBIR SINGH): (a) and (b). As no building on the site

earmarked for school building in Shantiniketan Colony had been put up, the DDA got the site fenced.

**Appointment of Vice-Chancellor of the Visva-Bharati University**

1257. SHRI KRISHNA KRIPLANI: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state;

(a) what is the maximum age limit of the Vice-Chancellor of a Central University;

(b) whether it is a fact that the present Vice-Chancellor of Visva Bharati University attained prescribed age of retirement in January last;

(c) whether Government propose to give extension to the Vice-Chancellor;

(d) whether it is a fact that the Karma Samiti (Executive Council) of the said University which has the right under the statutes of the University to select a panel of names for the appointment of Vice-Chancellor was not allowed to do so; and

(e) if so, what are the reasons therefor?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN)-(a) to (c) According to Statute 3(2) I of the Visva-Bharati Act, the Upa-charya (Vice-Chancellor) shall hold office for six years, or till the completion of 65 years of age whichever is earlier. A proviso is added that even after the expiry of his term of office, the Upacharya shall continue to hold office with the approval of the Pari-darsaka (Visitor) until, his successor is appointed and enters upon his office. The present Upacharya completed 65 years of age in January, ' 1975 and the President in his capacity as Visitor has approved the continuance of the present Vice-Chancellor until his successor joins.